

F.No.291/15/2011-IT (Inv.1)(Part)
 Government of India
 Ministry of Finance
 Department of Revenue
 Central Board of Direct Taxes

New Delhi dated 04th October, 2011

OFFICE MEMORANDUM

Sub: Committee to examine ways to strengthen laws to curb generation of black-money in India, its illegal transfer and abroad and its recovery.

It has been decided with the approval of competent authority that the Committee to examine ways to strengthen laws to curb the generation of black-money in India, its illegal transfer abroad and its recovery shall be co-chaired by Member (Investigation), CBDT. Henceforth, the composition of the Committee shall be as under:-

- i. Chairman, CBDT - Chairman of Committee
- ii. Member (Investigation), CBDT - Co-Chairman
- iii. Member (L&C), CBDT - Member
- iv. Director, ED - Member
- v. DG, DRI - Member
- vi. DG Currency - Member
- vii. Joint Secretary (FT&TR), CBDT - Member
- viii. Joint Secretary, MoL - Member
- ix. Director, FIU-IND - Member
- x. CIT (Inv), CBDT - Member Secretary



(Nikhil Varma)

Under Secretary (Inv.1)

1. FM / Pr. Secy. to PM / Cabinet Secy. / Advisor to FM / Revenue Secy. & Finance Secretary
2. Chairman, CBDT / Members of the Committee.
3. DGIT (Systems) - with request to upload this OM on the website of Income Tax Department.

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6.10.11

Add DIT (Tech)

Pl get it uploaded on Department website.

7/10
 Sr. A.K. Sehijpal
 JD(S) II

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